

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

ORDER NO. 24

Dated Guwahati, the 26th April, 2024

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot the official Bungalow No. 5, at Malibagan, Kharghuli to Hon'ble Mr. Justice Kardak Ete, Judge, Gauhati High Court, until further orders. The bungalow shall be treated as the official residence of his Lordship with effect from the date of occupation by his Lordship.

By order,

Sd/-

REGISTRAR (ADMIN)

Memo No. HC. III-21/2006/1712 - 1728 / G, Dated the 26th April, 2024.

Copy to:-

1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench / Aizawl Bench / Itanagar Permanent Bench.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Kardak Ete, Judge, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The Protocol Officer, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMIN)

26/4/24
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